## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong the 08 th October, 2025

No.HCM.III/49/2023/JudI.I/18: In supersession of this Registry's Notification No. HCM.III/49/2023/JudI./17 dated 06.09.2025, Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of the powers under Section 5 of The Commercial Courts Act, 2015, is pleased to re-constitute the Commercial Appellate Division of the High Court of Meghalaya, which shall now comprise of Hon'ble the Chief Justice and Hon'ble Mr. Justice W Diengdoh, for the purpose of exercising jurisdiction and powers conferred on it by the said Act.

By Order,

## JOINT REGISTRAR (LISTING)

Memo No.HCM.III/49/2023/Judl.I/18-A Copy to: - Dated Shillong, the O8 th October, 2025

- 1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The PA to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service)-cum CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information.
- 9. All District & Sessions Judges, Meghalaya for favour of kind information.
- 10. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 11. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 12. The Assistant Registrar-IV/ Stamp Reporter, High Court of Meghalaya, Shillong for favour of Kind information.
- 13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 14. All Court Masters concerned for information and necessary action.
- 15. Notice Board.
- 16. Office File.

JOINT REGISTRAR (LISTING)

